## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07:11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

219/17

RD/ROC

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 298/16	TP	For filing report of	391 / 394	Trianz IT & Cloud Solutions Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
(. (	Pońkal-K. Agun	Adv. for Penhanes	SAL

## ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & RD is present. Petitioner Counsel filed synopsis as well Affidavit. Further as seen from the Affidavit, Petitioner Company has not clarified the observations made by ROC at para No. 4 & 5 of his report. Petitioner Company is directed to offer explanation with regard to the observations made by ROC at para No. 4 & 5. List it on 10/11/2017.

Member (T)

Member (J)